

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. Appeal (AT) No. 47 of 2020

IN THE MATTER OF:

Anitha Rayapati & Ors.

...Appellants

Versus

BIT Corp Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant:- Mr. Anil, Advocate For R-1.

Mr. Ravi Krishan. Chandra and Mudit Ruhella, Advocates.

For Respondent:-Mr. A Sukla, Advocate For R-5.

Mr. Ayandeb Mitra, Advocate for R-3

O R D E R

24.02.2020 The Registry is directed to List the matter before the Hon'ble Appropriate Bench in which Hon'ble Shreesha Merla, Member (Technical)' is not a Member, of course after obtaining necessary orders from the Hon'ble Chairperson.

The Registry is directed to list the matter on **26th February, 2020.**

**[Justice Venugopal M.]
Member (Judicial)**

**[V.P. Singh]
Member (Technical)**

**[Shreesha Merla]
Member (Technical)**